

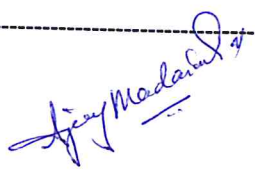
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.7/BB/2018	-	For filing additional information as required by registry	252(3)	Heritage Golf Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
34	AJAY MADAI A.H.R. 9620026818	Heritage Golf Pvt Ltd	

**ORDER**

PCS for Petitioner is present. He has filed memo for withdrawal. Memo is recorded. Petition is dismissed as withdrawn vide separate orders.

  
Member (T)

  
Member (J)